NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 113(ND)/2015
CA NO.

CORAM: **SH. R.VARADHARAJAN**
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY Janakiraman Srinivasan & Ors.
Vs.
Nava Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 424(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAMESH C. KAINTHOLA	Advocate	For Petitioners/ Order Holders	
2	MS GURKAMAL HORA ARORA	Advocate	For Resp. No. 7 to 13	
3.	Navin Kumar	Advocate	For. Resp. No. 1 to 3	Navin kr.

ORDER

Learned Counsel for the parties confirm that in relation to the order dated 18.4.2017 of this Tribunal, it does not pertain to the present C.P. as no matter is pending in Rohini Court and in the circumstances the reference may be omitted. It is also represented by the parties that pleadings in relation to the E.P have been completed and in the circumstances could be posted for final hearing. Taking into consideration the pleadings, the EP is posted for final hearing. In relation to the order dated 18.4.2017, the date of hearing mentioned as 26.5.2017 is hereby cancelled.

Post the matter on 4.7.2017.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D. Mehta
19.5.2017